

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 1329/92

Transfer Application No: --

DATE OF DECISION 29-1-1993

Atul Manohar Gharpuray Petitioner

None for the applicant Advocate for the Petitioners

Versus

Union of India & ors.

Respondent

None Advocate for the Respondent(s)

CORAM:

The Hon'ble Shri Justice S.K.Dhaon, Vice-Chairman

The Hon'ble ~~xxxx~~ Ms.Usha Savara, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

S.K.
(S.K.DHAON)
V.P.

MD

NS/

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.1329/92

Atul Manohar Gharpuray,
838, Shivajinagar,
Near B.M.C. College,
Pune - 411 004. .. Applicant

- versus -

1. Union of India
through
Secretary,
Ministry of Defence,
Department of Defence
Research & Development
South Block,
New Delhi - 110 011.
2. The Director General,
Research and Development,
Directorate of Personnel (PERS-8)
Ministry of Defence,
Sena Bhavan,
'B' Wing, DHQ PO
New Delhi - 110 011.
3. The Director,
Naval Physical and
Oceanographic Laboratory,
Defence Research and
Development Organisation,
Ministry of Defence,
Thrikkakara,
Kochi - 682 021. .. Respondents.

Coram: Hon'ble Shri Justice S.K.Dhaon,
Vice-Chairman.

Hon'ble Ms.Usha Savara,
Member(A)

Appearances:

None for either
side.

ORAL JUDGMENT: Date: 29-1-1993
(Per S.K.Dhaon, Vice-Chairman)

The case has been called out.

Nobody is present on behalf of the applicant.
Even on 18-1-1993 when this application was
listed nobody was present. It appears that
the applicant is not interested in prosecuting
this application.

It is, therefore, dismissed for want
of prosecution.

Usha Savara
(USHA SAVARA)
M(A)
MD

S.K.Dhaon
(S.K.DHAON)
VC